84

- (ii) Broad-basing of Sports through mass participation.
- (iii) Spotting and nurturing of talent at young age.
- (hr) Promotion of the concept of 'sports for all
- (T) To provide facilities for holding tournaments on behalf of the Nationial Sports Federations or even to hold such tournaments if directed by the Government.
- (vi) Raising standards of sports in the country in conformity with the National 6ports Policy.
- (vii) To advise the Government of India State Governments [Union Territory Administration on matter relating to promotion of

sports and games, (b)

No, Sir.

No Man's Land along the Indo-Pak Border

544. SHRI SURESH KALAMADI; SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be peased to state;

- (a) whether there is any proposal under Governments consideration to demarcate 'Noman's land' along the . Indo-Pakistan border;
- (b) if so, the width of such strip and the length of the border which are likely to form the proposed 'No -man's land'; and
- (c) the districts which are likely to be affected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) No such proposal is under Government's consideration at present.

(b) and (c) Do not arise.

Outlay for the Private Sector in Sereatk Five Year Plan

- 545. SHRI KRISHNA KUMAR BIRLA. Will the PRIME MINISTER be pleased to state;
- (a) what is the total outlay provided for the private sector in the Seventh Five Year Plan:
- (b) what are the means of financrag the same; and
- (c) what steps Government propose to take to meet the deficit, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHR K. R. NARAYANAN): (a) The Seventh Five Year Plan is in the process of finalisa-tion.

- (b) The private sector fluids its investment outlays from retained surpluses, loans from commericial banks orz from term-lending institutions in India or abroad, and from capital raiised from the market.
- (c) In view of (b) above, the question does not arise.

Annual survey of industries

546. SHRI M. S. GURUPADA-SWAMY:

DR. SHANTI G. PATEL;

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the annual survey of industries done by Government have proved to be useful in stimulating and accelerating industrial growth;
- (b) the latest period for which the annual survey is available; and
- (c) the steps taken to ensure availability of latest half yearly survey in a particular year?

THE MINISTER OF STATE IN THE MINISTRY OF PLAINNING (SHRI K. R. NARAYANAN), (a) Yes, Sir.

(b) 1981-82.

85

(c) Under the Annual Survey of Industries, no half-yearly survey is being conducted.

CUM pending with CM

- 547. SHRI PAWAN KUMAR BANSAL: Will the PRIME MINISTER be pleased to state.
- (a) what the number of cases presently pending with the CBI and since when;
- (b) what is the percentage of conviction in cases which were investigated by CBr during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K. P. SINGH DEO): (a) A total of 1359 cases are pending investigation with Central Bureau of Investigation as on 28-2-1985. The period of pendency of these cases is as follows:-

Less than 3 months			*	308
Less than 6 months		2		299
Over 6 months		4		384
Over 1 year	4,6			268
Over z years		(, e)	95	100
			~	
	Tor	Al.:		1359

(b) The percentage of conviction in such cases during the last three years is as follows:-

1982-70-3%. 1983-71%. 1984—75.1%

548. [Transferred to 26th March, 1985].

Restriction an the movement of inhabitants on the Indo-Pak Border

- SHRI DHARAM CHANDER PRASHANT: Will the Minister of HOME AFFAIRS be pleased to state;
- (a) whether it is a fact that the move ment of inhabitants within 500 metres from the Indo-Pakistan border has beea banned in the Amritsar sector of Punjab;
 - (b) if iio, what are the reasons therefor;
- (c) whether there is any proposal under Government's consideration to impose similar restrictions on the Jammu border; and
- (d) whoher it is a fact that a number of saboteurs have recently crossed into India through Jammu border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

- (a) No. Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) No Sir.

Report of the citizens commission on the Novmeber events in Delhi

- 550. SHRI RAMKRISHNA MA-ZUMDER: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received a report from the Citizens' Commission on the events in Delhi which took place during the period from 31st October to 4th November, 1984; and
- (b) if so, the steps taken in the light of the said report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) The Commissioner of Police Delhi, has appointed Shri V. P. Marwah, Ad-